

Date of Examination : **16th of June, 2019**
Time : **11.00 A.M. to 12.30 P.M. (90 minutes)**
Venue : **St. Joseph's College, Nainital.**

INSTRUCTIONS

1. The candidates, who have not yet removed the defects/objections, are provisionally permitted to appear in the Preliminary Examination, subject to the condition that they would have to remove defects/objections before the Mains Examination, if they qualify in Preliminary Examination.
2. The candidates are directed to bring their Admit Cards, along with ID Proof (with photograph) and reach at examination centre half an hour before the start of Examination. Candidate without photo ID proof will not be permitted to appear in the examination hall.
3. No candidate shall be allowed after the start of examination and even without admit card.
4. The candidates who have not received their admit cards, must bring a passport size photograph and ID-Proof to collect the duplicate admit card on the day of examination at **09:00 A.M.** at examination centre.
5. The candidates will use **BLACK/BLUE Ball Point Pen** to fill up the OMR answer sheet.
6. The application forms have been accepted on the basis of the information submitted by the applicants and treating the same to be true as required in the application forms. In case of any incorrect information, the risk will be of the candidate and High Court shall not be liable for any claim.
7. The candidature of all the candidates would be provisional till the final result i.e. issuing of final selection list of Uttarakhand HJS Exam-2019. The acceptance of the application forms shall not confer any right of selection or appointment to the candidate. The candidates are required to produce all the documents with respect to Educational Qualification, Experience as a practicing lawyer/ Character Certificate, Bar Council Registration Certificates etc. (all in original), as and when it is directed.
8. Use of books, notebooks, watches, calculators, watch calculators, pagers, cellphones, digital diaries etc. or any other electronic gadgets, or recording devices are not permitted in the examination area. Any candidate found resorting to any unfair means or malpractice or any misconduct during the examination, including giving/ receiving help to/ from any candidate during the examination will be disqualified.
9. No candidate will be allowed to leave the examination hall till the examination time is over.
10. The candidate must read the instructions given on the cover page of the Question Booklet before attempting the questions. Failure to comply with any of the instructions given on the cover page of the Question Booklet may materially affect the result of the candidate or may render his/her candidature cancelled.

11. All candidates are expected to maintain order and discipline with in the examination room / hall. Disorderly conduct on the part of a candidate may result in his/her expulsion from the examination room/center and cancellation of his/her candidature.
12. A seat with the Roll Number will be allotted to each candidate.
13. The candidates would be required as per the seating plan displayed prominently at the Entrance of Test center. Please ensure that you occupy the seat assigned as per your Roll number given on your admit card. Do not sit on any seat other than the one assigned to you. No request for change of seat will be allowed. If a candidate is found to be sitting at a seat other than the one assigned to him/her, then his/her candidature will be cancelled.
14. The Candidates are advised to check the Question Booklet thoroughly and in case of any discrepancy found in the Question Booklet same may be reported to the invigilator **within 10 minutes** of the start of examination. Thereafter, no claim shall be entertained.
15. Candidates are advised to bring **Cardboards** with them in order to fill up the OMR Answer sheets properly.

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June 07th , 2019

Sd/-
(Pradeep Pant)
Registrar General
High Court of Uttarakhand
Nainital